

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.419

IA/1312/ND/2023 IN IB/619/ND/2020

IN THE MATTER OF:

Mr. Om Ratan Goel and Ors.	...	Applicant
Versus		
Genesis Infratech Pvt Ltd	...	Respondent

Order under Section 7 of IBC 2016.

Order delivered on 14.03.2023

Coram:

**Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Mr. Sushil Aggarwal, Adv.
For the Respondent	: Mr. Arvind Kumar, Adv. & Mr. Ankit Kumar Vats, Adv.

ORDER

IA/1312/ND/2023

In view of the averments made therein and the submissions put forth by the Ld. Counsel for the Applicant, the IA/1312/ND/2023 is **allowed** and the IB/619/ND/2020 is dismissed as withdrawn.

Sd/-

**DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)**

Sd/-

**ASHOK KUMAR BHARDWAJ,
MEMBER (JUDICIAL)**